



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:PRESS RELEASE

Reference No.:--

Date:20/09/2017

Certificate of Registration

1. M/s. DHFL General Insurance Limited has been registered as a General Insurer under Section 3 of the Insurance Act,1938 with the Authority. The Certificate of Registration (Form – IRDAI/ R3) was issued to them by the Authority on 22.05.2017 bearing registration no.155.
2. M/s. Acko General Insurance Limited has been registered as a General Insurer under Section 3 of the Insurance Act,1938 with the Authority. The Certificate of Registration (Form – IRDAI/ R3) was issued to them by the Authority on 18.09.2017 bearing registration no.157.
3. M/s. Go Digit General Insurance Limited has been registered as a General Insurer under Section 3 of the Insurance Act,1938 with the Authority. The Certificate of Registration (Form – IRDAI/ R3) was issued to them by the Authority on 20.09.2017 bearing registration no.158.

With the above stated registrations, the total number of general insurers including standalone Health Insurers registered with the Authority has gone up to 33.